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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. Nos. 13-A, 13B, 13-C & 13-D of 2016  
With T.P. No. 13/397-398/NCLT/AHM/2016(New)  
CA Nos. 96/2012, 69/2013, 70/2013, 209/2014  
with C.P. No. 4/397-398/CLB/MB/2011(Old)**

Coram:

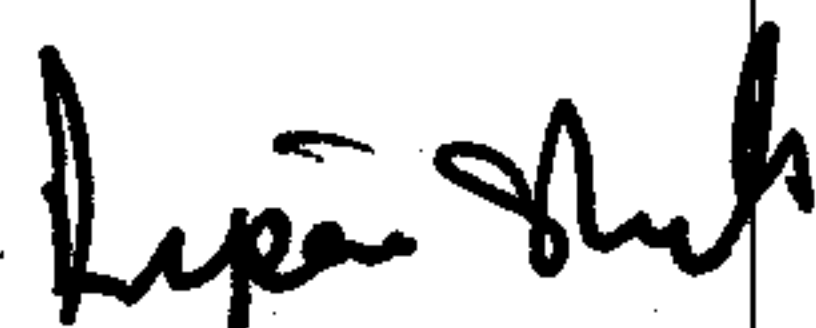
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

Name of the Company: Omprakash Khandelwal & Ors.  
V/s.  
Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	DIPEN SHAH	ADVOCATE	R1 to R3	
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2.

**ORDER**

None present for Petitioner. Learned Advocate Mr. Dipen Shah present for Respondents Nos. 1 to 3.

List the matter on 05.12.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 06th day of November, 2017.